

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3666

ANSWERED ON:21.12.2015

Exports from Labour-Intensive Sectors

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- a) the total quantity and value of merchandise exports from labour-intensive sectors of the country during the last three years and the current year, year and sector wise;
- b) whether the Government has conducted any study to analyse and identify the sectors which are lagging behind in international trade and if so, the details and the results thereof;
- c) whether the Government has reviewed the impact of previous stimulus package for the sectors which are lagging behind in exports particularly the labour-intensive sectors; and
- d) if so, the details and the outcome thereof along with the measures taken by the Government to promote the exports from the labour-intensive sectors?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE)

(SMT. NIRMALA SITHARAMAN)

(a) The quantity and value of merchandise exports from key labour-intensive sectors of the country during the last three years and the current year, year and sector-wise is given below:

(Value figures in US\$ Million)

COMMODITY GROUP

QTY

Unit 2012-13 2013-14 2014-15 2015-16

(APR TO SEP)

QTY VAL QTY VAL QTY VAL QTY VAL

CARPET(EXCL. SILK) HANDMADE 1089.55 1175.80 1358.20 718.90

COTTON FABRICS, MADEUPS ETC. 4710.50 5118.60 5516.40 2668.30

COTTON RAW INCLUDING WASTE TON 2056696754 3747.70 1947686 3637.70 1142528 1900.20 317830 474.60

COTTON YARN TON 1047116 3532.30 1310879 4550.40 1253342 3937.40 656839 1878.10

HANDICRAFTS(EXCL..HANDMADE CARPETS) 989.70 1499.30 1378.00 839.20

HANDLOOM PRODUCTS 515.30 373.00 369.55 196.50

HAND TOOL, CUTTING TOOL OF METALS 695.40 711.10 755.70 325.50

JUTE HESSIAN 161.00 141.70 126.00 57.80

JUTE YARN TON 43759 40.50 24963 23.45 23567 22.60 12965 13.60

JUTE, RAW TON 33801 17.50 44016 18.80 37390 19.40 10934 5.50

MANMADE YARN,FABRICS,MADEUPS 4536.00 5183.65 5275.00 2457.40

OTHER JUTE MANUFACTURES 135.40 152.80 112.50 107.70

PROCESSED FRUITS AND JUICES 473.40 547.10 592.25 273.30

PROCESSED VEGETABLES 202.65 213.00 281.75 126.80

READYMADE GARMENTS COTTON INCLUDING ACCESSORIES 8443.60 9106.70 9282.80 4454.85

READYMADE GARMENTS MANMADE FIBRES 2521.20 3148.95 3997.10 2156.40

READYMADE GARMENTS OF OTHR TEXTLE MATRL 1453.85 2190.80 2941.65 1633.50

READYMADE GARMENTS SILK 236.70 236.55 304.00 148.85

READYMADE GARMENTS WOOL 293.40 307.50 307.70 158.50

SPORTS GOODS 206.60 236.45 274.50 127.10

FINISHED LEATHER KGS 52941695 1093.90 67163410 1285.10 64503936 1331.20 27490798 572.35

FOOTWEAR OF LEATHER 1690.60 2025.70 2279.00 1109.90

SOURCE: DGCIS

Note: Quantity figures cannot be given for all commodity groups because of absence of a common unit of measurement amongst all export items in a particular commodity group/sector.

(b) to (d) The Government monitors the export performance of different sectors and takes need based measures from time to time, keeping in view the global economic environment. Department of Commerce/Directorate General of Foreign Trade engages with stake holders including Export Promotion Councils to assess the export sector situation.

Based on the assessments and feedback received from exporting community, Government has taken suitable measures to promote exports including by the labour intensive sectors, which include:

(i) The Foreign Trade Policy (FTP) 2015-20 introduced on 1st April, 2015, has implemented two new schemes, namely, 'Merchandise Exports from India Scheme'(MEIS) for incentivising export of specified goods to specified markets and 'Service Exports from India

Scheme' (SEIS) for increasing exports of notified services from India. Recently in October, 2015, the government has reviewed and expanded country coverage and enhanced incentives for some lines under Merchandise Exports from India Scheme (MEIS) and included certain additional products for coverage.

(ii) The Foreign Trade Policy 2015-20 has also introduced several measures for facilitating trade and improving 'Ease of doing business' by reducing the number of mandatory documents required for export and import to three each. In order to facilitate faster processing and enable working in 24*7 mode, DGFT has facilitated submission of various applications and documents in online mode, as well as online payment of application fees through credit/debit cards and electronic fund transfer from 53 banks. CBEC has also facilitated integration of Plant Quarantine and FSSAI with EDI system of Customs for purposes of export and import. SEZ Online system has also been integrated with Custom"s EDI system. These measures will facilitate trade by reducing transaction cost and time.

(iii) The State Governments have been requested to develop their export strategy, appoint export commissioners, address infrastructure constraints restricting movement of goods, facilitate refund of VAT/Octroi/State level cess, address other issues relating to various clearances etc. and build capacity of new exporters, in order to promote exports.

(iv) Recently, the Government has also introduced Interest Equalisation scheme on Pre and Post Shipment Rupee Export Credit w.e.f. 01.04.2015 for select product lines under 416 ITC (HS) Codes at 4 digit level and exports made by all Micro, Small and Medium Enterprises across all ITC(HS) codes. Operational guidelines have been notified vide RBI Circular No. 62 dated 04.12.2015 and are available at RBI website www.rbi.org.in . This scheme will facilitate access to export credit at competitive rates.
